

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 878**  
ANSWERED ON 02.12.2021

**CONSTRUCTION OF MULLAPERIYAR DAM**

878. SHRI ANTO ANTONY

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has received any representation from any quarter to construct a new dam in Mullaperiyar in Idukki district of Kerala if so, the details and the response of the Government in this regard;
- (b) whether the Government has given approval for conducting environmental study to construct a new dam in Mullaperiyar, if so, the details and the present status of such study;
- (c) whether the Government of Kerala has assured to Tamil Nadu for uninterrupted supply of water from Mullaperiyar even after the construction of a new dam and if so, the details thereof;
- (d) the reasons for objection by Tamil Nadu for constructing a new dam at Mullaperiyar; and
- (e) whether the Government has any plan to play a mediator role in this regard and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI  
(SHRI BISHWESWAR TUDU)

- (a) Various representations/requests are received about construction of a new dam in Mullaperiyar in Idukki district of Kerala. These representations/requests have been suitably replied to as per relevant guidelines.
- (b) Terms of reference (TOR) for the construction of the new Mullaperiyar Dam to replace the existing old Mullaperiyar Dam in Idukki District of Kerala has been granted on 14.11.2018 by Ministry of Environment, Forest & Climate Change (MOEF & CC) for preparation of Environmental Impact Assessment (EIA) Report/Environmental Management Plan as per the provisions of the EIA Notification, 2006 and its subsequent amendment in 2009. While granting ToR, a condition has been mentioned as “the mutual agreement between Government of Kerala and Tamil Nadu should be submitted before the issue of Environmental Clearance.”
- (c) It has been recorded in the Empowered Committee's report [2012] that the State of Kerala assured that the ‘present supply of water to Tamil Nadu would continue unimpeded from existing Mullaperiyar dam keeping RL at 136 ft during the construction of the new dam’.
- (d) In the Empowered Committee's report [2012], it is recorded that Tamil Nadu is of the view that the existing Mullaperiyar dam is safe, as has been concluded by the Empowered Committee constituted for the purpose.
- (e) The safety issue of Mullaperiyar dam is already before the Hon’ble Supreme Court. The directions of Hon’ble Supreme Court shall be binding on all respondents.

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